



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.09.2025

### **NOTICE**

Please take notice that the following matter listed in the **Court – IV on 12.09.2025** was not taken up. Due to an inadvertent error, the next date of hearing was fixed for **07.10.2025 vide notice dated: 16.09.2025**. The correct next date of hearing in the matter is **17.10.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 897 of 2024  <b>Part Heard</b>	Harshvardhan Kalyani Vs. UCO Bank & Anr.	Ajay Gaggar	Partha Sil- R1 Akash Chatterjee- R2

By order of Hon'ble Chairperson  
-Sd/-  
Registrar